

(a) whether attention of the Government has been drawn to the news-item captioned "Bungling in gas relief funds alleged" appearing in the 'Hindustan Times' dated September 10, 1998;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) Yes, Sir.

(b) and (c) The Central Government has approved an outlay of Rs. 258 crore for various schemes for medical, economic, social and environmental rehabilitation of the Bhopal Gas Victims. All the schemes are being implemented by the State Government and the expenditure is to be shared between the Central Government and the State Government in the ratio of 75:25. According to the reports sent by the State Government, an expenditure of approximately Rs. 204 crore has been incurred on various schemes upto January 1999. The Central Government has so far released Rs. 166.37 crore. The performance has been reviewed from time to time and the Central Government has been expressing its concern about the slow progress in the release of the State Government share of funds and in the completion of hospital projects.

#### Road Accidents

3166. SHRI SHANTILAL PURSHOTTAMDAS PATEL:  
SHRI DILEEP SANGHANI:  
SHRI DATTA MEGHE:  
SHRI SUSHIL KUMAR SHINDE:  
SHRI BACHI SINGH RAWAT BACHDA:  
SHRI P.C. THOMAS:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of road accidents occurred alongwith the number of human lives lost due to rash and negligent driving on roads in and around Delhi during 1997, 1998 and 1999 so far;

(b) the number of persons out of those killed by vehicles which remained untraceable;

(c) the number of accused brought to book and convicted during the said period;

(d) whether any compensation has been granted by the administration to the dependents of those killed by motor vehicles whose driver and the vehicle itself remain untraceable;

(e) if so, the details thereof;

(f) whether any modification in the relevant laws to provide for adequate deterrence is under consideration;

(g) if so, the details thereof; and

(h) the steps taken by the Government to check road accidents?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The requisite information is given as follows:—

Year	Number of accidents reported	Number of persons killed
1997	10957	2342
1998	10217	2123
1999 (Upto 28.2.99)	1679	319

(b) The number of persons killed during the period in question by vehicles which have remained untraced so far is:—

Year	Number of persons killed
1997	761
1998	623
1999 (Upto 28.2.99)	136

(c) The number of persons who were arrested/convicted in cases registered during the period in question is as follows:—

Year	Number of persons arrested	Number of persons convicted
1997	7642	277
1998	6558	73
1999 (Upto 28.2.99)	870	1

(d) and (e) The information is being collected and will be laid on the Table of the House.

(f) and (g) Yes, Sir. the objective is to provide stringent penalties for traffic related offences.

(h) The steps taken by Delhi Police to improve traffic management include segregation of fast moving traffic

from slow moving traffic, rigid enforcement of traffic laws; and educating the motor vehicle drivers about road safety measures.

#### Renaming of Railway Station

3167. SHRI BASWARAJ PATIL SEDAM:  
SHRI ANNASAHEB M.K. PATIL:  
SHRI T. GOVINDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received any proposal for renaming of Railway Stations from the different States;

(b) if so, the details thereof, State-wise; and

(c) the decision taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) to (c) A statement containing the requisite information is enclosed.

#### Statement

Sl.No.	Name of State	Proposal	Present position/remarks
1	2	3	4
1.	Assam	To change the name of Tinsukia Goods Railway Station to Saubananda Singha Railway Station	Clarification sought from the State Govt. is awaited.
2.	Karnataka	To change the name of Seram Railway Station to Sedam Railway Station	Clarification from the Ministry of Science & Technology is awaited.
3.	Maharashtra	To change the name of Talavade Station to Adavali	The Ministry of Railways has sought ex-pbct facto approval. Clarification sought from the Ministry of Railways is awaited.
4.	Rajasthan	To change the name of Dakaniya Talab Railway Station to Bhama Shah Mandi Railway Station	Clarification sought from the State Govt. is awaited.